

**Fertilizers Factory in West Bengal**

1728. { **Shri Subodh Hanada:**  
**Shri S. C. Samanta:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Government have received any proposal from the Government of West Bengal for setting up a fertilizer factory in West Bengal;

(b) if so, whether Government have approved this scheme; and

(c) if not, the reasons therefor?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Yes, Sir.

(b) and (c). The proposal is under consideration.

**Industrial Training Centres in Tripura**

1729. **Shri Bangshi Thakur:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a few industrial training centres run by the Industries Department in Tripura have been closed and employees including instructors have been thrown out of jobs; and

(b) if so, the reasons therefor?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). No Industrial Training Centre has been closed. Three Industrial Institutes, 6 Peripatetic Training Centres, 1 Peripatetic Training School and 4 Training-cum-Production Centres continue to function. However, in the interest of economy trade courses in tailoring, artistic leather crafts, umbrella handle manufacturing and footwear have been discontinued. The instructors whose services were terminated due to discontinuance of these trades have been either absorbed in some other suitable work under the Department or have

found employment elsewhere by their own efforts.

**Low Income Housing in the Andamans**

1730. **Sardar A. S. Saigal:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of persons to whom loans under the Low Income Group Housing Scheme in the Andamans have been given in the rural areas; and

(b) the total amount loaned?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). Thirteen loans, totalling Rs. 69,400, were sanctioned upto the 26th November, 1959 under the Low Income Group Housing Scheme to persons in the rural areas of Andamans. Out of this amount, a sum of Rs. 32,530 was actually disbursed according to the stage of construction reached, as prescribed under the rules.

**Good Year Tyre and Rubber Company**

1731. **Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a foreign firm, M/s Good Year Tyre and Rubber Company of India (P) Limited, has been granted a tyre factory licence;

(b) if so, the reasons therefor;

(c) whether any steps have been taken in pursuance of the Tariff Commission's recommendations regarding the curbing of tyre monopoly and the setting up of tyre plants in the public sector; and

(d) if not, the reasons therefor?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The licensing of the scheme would help in the achievement of the Second Five Year Plan target and, if possible, also to meet the additional demand for tyres and tubes during the early years of the Third Five Year Plan.

(c and (d). In order to disperse the industry widely besides M/s. Good-years, four new units have been licensed to be established and two existing units have been permitted to carry out substantial expansion for the manufacture of tyres and tubes.

No unit has been licensed in the Public Sector as Government does not consider such a step necessary. The Tariff Commission has also not made any such recommendation. The Tariff Commission's recommendation on giving encouragement and special assistance to Indian parties is being implemented.

#### Commissioner for India in Singapore

1732. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether an assessment of the work-load on the Office of the Commissioner for the Government of India in Singapore has been made; and

(b) whether the staff provided there is adequate for its task?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The assessment of work-load in our Missions is always made by the Economy Board of the Ministry of External Affairs whenever proposals for additional staff are received from a Mission. A proposal for additional staff from the Indian Commission, Singapore, has been received and is being examined.

#### Aid to Orissa State

1733. Shri Sanganna: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of Orissa have approached the Government of India for any financial assistance in connection with the fixation of ceiling on land; and

(b) if so, the results thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) A request has been received from the Orissa Government for central assistance for the setting up of an administrative

machinery for the implementation of land reforms.

(b) The matter is under consideration.

#### Wage Board for Cement Industry

1734. { Shri T. B. Vittal Rao:  
Shri Tangamani:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 232 on the 19th November, 1959 and state:

(a) when the report of the Wage Board for Cement Industry was submitted;

(b) what are the main findings; and

(c) when the same is likely to be published?

The Deputy Minister of Labour (Shri Abid Ali): (a) 7th October, 1959.

(b) and (c). These will be announced along with Government decision as soon as possible.

#### 'Hunza' Shown in Chinese Maps

1735. { Shri P. G. Deb:  
Shri S. A. Mehdi:

Will the Prime Minister be pleased to state:

(a) whether the Government have seen the position of Hunza, a territory of Kashmir, which is shown as a part of China in Chinese maps;

(b) whether any protest has been lodged in this regard with the Chinese Government; and

(c) if so, the Government's reaction in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) In our representations to the Chinese Government we have maintained that the frontier in this area as well as in other areas along the